

**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR**

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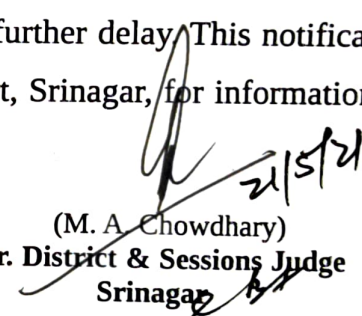
**NOTIFICATION**

**No: 78/PDJ/Sgr.**

**Dated: 21.05.2021**

With the creation of separate Family Court at Srinagar, the regular Civil and Criminal Courts have ceased to have jurisdiction in the matters covered under Family Courts Act. This Office vide Order No. 25/PDJS dated 16.04.2021 had ordered to transfer all such cases from the Civil and Criminal Courts of District Srinagar to the Family Court Srinagar. As per statistics 1040 Criminal cases and 531 Civil cases, total 1571 cases sub-judice before the regular courts were to be forwarded to the Family Court, Srinagar. The Principal Judge Family Court, Srinagar in the meeting presided over by the Hon'ble Administrative Judge today on 21.05.2021, submitted that she had received over 600 cases only so far.

It is, as such, impressed upon all the Judges/Magistrates to forward the cases as per the order issued earlier without any further delay. This notification be uploaded on the Official Website of District Court, Srinagar, for information of all litigants/members of the Bar.

  
(M. A. Chowdhary)  
Pr. District & Sessions Judge  
Srinagar

**No: 1218-50-/PDJ/Sgr/Adm/2021**

**Dated: 21/5/2021**

**Copy to:**

1. Registrar General Hon'ble High Court of J&K, Srinagar, for information.
2. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information.
3. Principal Judge, Family Court, Srinagar, for information.
4. All Presiding Officers, Civil/Criminal Courts of District Srinagar, for information & Compliance.
5. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge High Court of J&K, (Administrative Judge for District Srinagar) for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice Tashi Rabstan, Judge High Court of J&K, (Chairman), Committee for all matters relating to creation and working of Family Courts, High Court of J&K, for information of His Lordship.
7. Chairman/Secretary, High Court Bar Association, Srinagar, for information.
8. System Officer, e-Court District Court Srinagar for uploading the notification on the Official Website.
9. Office Order File No. 250.

  
Chief Administrative Officer  
21/05/2021